2683 Oral Answers

SHRI N. M. L1NGAM: May I know *whether* he owes allegiance to the Kuomintang regime or to the Communist regime?

SHRI GOVIND BALLABH PANT: He does not owe any allegiance to the Communist Government of China.

SHRI SONUSING DHANSING PATIL: Has Government done anything as regards the books which are sold out prior to the sealing of the books now with the booksellers?

SHRI GOVIND BALLABH PANT: Some copies must have been sold out earlier. The book was published in 1951 and the attention of the author was drawn to this matter only recently.

SHRI SONUSING DHANSING PATIL: Has Government done anything to give publicity to the fact that the maps on the cover of the book and inside are not maps which are correct?

SHRI GOVIND BALLABH PANT: I would request hon. Members, if they come across any such book or any person who has such a book, to advise him to remove the maps from the book.

SHRI FARIDUL HAQ ANSARI: The hon. Minister said that the attention of the Government was drawn to this matter only after some Member either in this House or in the other House asked a question. May I know as to what the History Section of the Foreign Affairs Ministry was doing up till how? Did that section not have any information about this book?

SHRI GOVIND BALLABH PANT: No special appointment was made in the Foreign Affairs Ministry for the examination of this particular book.

PRODUCTION SCHEDULE OP ROURKELA STEEL PROJECT

◆502. SHRI S. PANIGRAHI: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether the implementation of the Steel Project at Rourkela has lagged behind the time-scheduled and production has been affected thereby;

(b) if so, what are the reasons therefor; and

(c) what steps have been taken to implement the said project within the time-schedule?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH) : (a) to (c). The Rourkela Steel Plant is scheduled to commence production of steel plates in the latter half of 1960 and of sheets and strips towards the end of 1960 and early in 1961. No delay in achieving these production tagets is anticipated. All efforts are being made to ensure that plant is completed according to schedule.

SHRI S. PANIGRAHI: May I know whether any delay was caused in concreting a section of the project?

SARDAR SWARAN SINGH: Yes, Sir, a setback did take place on account of defective cement supplied by one of the suppliers in the rolling

mill section of the steel plant.

SHRI S. PANIGRAHI: May I know as to which contractor was responsible for this delay?

SARDAR SWARAN SINGH: The supplier was one of the cement companies at a distance of about fifteen miles from there. I forget the name, it is something like Rajganganagar.

DR. R. P. DUBE: What action has the Government taken in this regard?

SARDAR SWARAN SINGH: Government rejected the supplies and recovered the amount that had been paid for the cement which according to the project authorities was of an inferior type. Actually, Government did not take any action; it was the Hindustan Steel Limited which took action.

2685 Oral Answers

SHRI M. M. SUR: May 1 know whether any tentative production schedule has been drawn up, and if so, would such a schedule be placed on the Table of the House so that we may know the quantities to be produced? There is a big shortage of rolls in the country.

SARDAR SWARAN SINGH: So far as the end-products are concerned, I have been giving information about the type of endproducts that are going to be produced, and if the hon. Member looks at the annual administrative reports, he will get all that information. It is true that there is a shortage of flat products and it is precisely for this thing that we have undertaken the putting up of the Rourkela Steel plant.

SHRI N. M. LINGAM: I_s it not a fact that the production of pig iron was not up to schedule, and if so, what was the cause for production being behind the rated capacity of the plant?

SARDAR SWARAN SINGH: The first blast furnace has gone into production and production has not come up to rated capacity. The main reason was the defect of the casting machines. Unless the molten matter is handled, you cannot go on producing large quantities. This information, I think, I have supplied to the House on an earlier occasion also.

FINANCIAL IRREGULARITIES IN ALIGARH MUSLIM UNIVERSITY

f Shri	DHAYABHAI	V.
	PATELt:	
Shri	FARIDUL	HAQ
	ANSARI:	
I SHRI NIRANJAN SINGH: (_ SHRI		
RAM SAHAI:		

Will the Minister of EDUCATION be pleased to state:

(a) whether Government have made any enquiries into the alleged irregularities in the accounts of the Ali-

tThe question was actually asked on the floor of the House by Shri Dahyabhai V. Patel.

garh Muslim University; if so, what is the amount involved in these irregularities and who are the persons involved;

to Questions

(b) whether any report on the subject has been obtained from the University Grants Commission and if so, whether Government will place its copy on the Table of the House;

(c) whether it is a fact that some persons connected with the Aligarh Muslim University who have misappropriated funds of the University have left for Pakistan:

(d) whether any action has been taken against the persons responsible for such irregularities who are still in India; and

(e) whether any effort is being made to recover the money misappropriated from them?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Government themselves have made no enquiries, but certain steps, as detailed in the enclosed statement, have been taken, with the advice of Government, to enquire into the alleged irregularities. Recently, the Executive Council has appointed an independent Enquiry Committee to look into the allegations. The exact amount involved in these irregularities is being worked out and the names of persons involved are being ascertained.

(b) No, Sir.

(c) Yes, Sir.

(d) and (e). Suitable action is being taken by the University.

STATEMENT

(i) In March 1953, the Comptroller and Auditor-General of India forwarded to this Ministry a copy of the Preliminary Audit Report on the accounts of the Aligarh Muslim University furnished by the Accountant General, U,P., and suggested that a